

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL NO. 12 OF 2011

[Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order No 5, 12, 17 and direction No. 4 passed by the Airports Economic Regulatory Authority of India]

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

***Bangalore International Airport
Ltd. (BIAL)*** ... ***Appellant***

Versus

AERA & anr. ... ***Respondents***

Appearances : Dr. Abhishek Manu Singhvi, Sr. Advocate with Mr. Ankur Chawla, Ms. Pallavi Langar, Mr. Akhil Anand and Ms. Meenakshi Chatterjee, Advocates for the Appellant.
Mr. Naresh Kaushik with Ms. Amita Kalkal and Mr. Alok Kaushik, Advocates for Respondent No.1

ORDER

19th May, 2011

Mr. Naresh Kaushik accepts notice for Respondent No. 1. Issue notice to Respondent No. 2. Tagged with Appeal No. 7 of 2011. The order in that appeal shall operate in this case also.

List the matter on 6th July, 2011.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

